

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1395**  
(TO BE ANSWERED ON 14.12.2023)

**VACANCIES UNDER CENTRAL GOVERNMENT**

**1395 SHRI RAM NATH THAKUR:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of vacancies under various Ministries of the Central Government as on 1st December, 2023, Ministry/Department-wise;
- (b) the details of vacancies of SC, ST, OBC and EWS quota, as on date, Ministry/Department-wise;
- (c) the details of total vacancies filled up in the Central Government since 1st January, 2023 to 1st December, 2023, Ministry/Department-wise; and
- (d) the details of total vacancies of SC, ST, OBC and EWS quota filled up in the Central Government since 1st January to 1st December, 2023, Ministry/Department-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): Occurrence and filling of vacancies is a continuous process. Instructions have been issued to all Ministries/Departments of the Central Government to constitute an In-House Committee for identification of backlog reserved vacancies, to study the root cause of such vacancies, to initiate measures to remove the factors causing such vacancies and to fill them up through Special Recruitment Drives. Each Ministry/Department of the Central Government is required to designate an officer of the rank of Deputy Secretary and above, as Liaison Officer, to ensure due compliance of the orders and instructions pertaining to reservation. Further, each Ministry/Department is required to set-up a Special Reservation Cell under the direct control of the Liaison Officer to assist her/him in discharge of duties. Implementation of these instruction by Ministries/Departments is followed up from time to time and handholding workshops are also organized.

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